

**GOVERNMENT OF INDIA
AGRO AND RURAL INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:905
ANSWERED ON:06.03.2002
MARKET POTENTIAL OF KVIC PRODUCTS
A.P. JITHENDER REDDY

Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:

- (a) whether Khadi and Village Industry Commission products have a good market potential;
- (b) if so, whether the Government propose to upgrade its quality of fabrics;
- (c) whether it is a fact that some organisations in Andhra Pradesh has been associated by Government to promote quality of Khadi and Village Industry Commission products; and
- (d) if so, the details thereof alongwith terms and conditions?

Answer

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA)

(a) & (b): Yes, Sir. In addition to its existing Research and Development activities, Khadi and Village Industries Commission (KVIC) is already working in liaison with Ahmedabad Textile Industries Research Association (ATIRA), Bombay textile Research Association (BTRA) and South Indian Textile Research Association (SITRA) etc. for improving the quality of yarn, cloth, colour fastness etc. of Khadi.

(c) & (d): Yes, Sir. the Dastakar Andhra, Secunderabad which is a pioneer organization in vegetable dyes has been assigned with the task of providing training to grass root level artisans of some Khadi institutions from Andhra Pradesh and Tamil Nadu.

The KVIC has sanctioned an amount of Rs. 8.21 lakhs for conducting the training and Rs. 4.11 lakhs has already been released. the main terms and conditions are as under :-

- (i) The institution shall not seek any fund from any other agency for this purpose;
- (ii) the training programme shall be conducted by the institution under the supervision of KVIC State Office and the institution shall submit progress report in this regard from time to time;
- (iii) The institution shall maintain separate accounts of the amount paid by the KVIC and shall allow the KVIC to inspect the said books of accounts and other registers and reports etc;
- (iv) The institution is required to remit to KVIC the internal resource generation, if any, during the course of the project; and
- (v) All assets acquired from grants paid by KVIC will be the property of the KVIC and would not be disposed of or utilised for the purpose other than those for which the grant was given without the prior permission of the KVIC and the institution shall refund the entire funds in case it could not conduct the training programme within the stipulated time.